

(b) if so, why Government have not declared it a national monument as has been done in the case of other leaders?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b) The National Committee for the celebration of birth centenary of Netaji has already decided to set up a suitable memorial, preferably in the form of a museum, in Netaji's ancestral house in Cuttack. The matter has been taken up with State Government of Orissa for ascertaining the present status of Netaji's house at Cuttack and the possibility of its converting into a museum. The present status is being ascertained.

Distribution of Seats in the Joint Consultative Machinery for KVS

552. SHRI GOVINDRAM MIRI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what are the details of distribution of 13 seats, as originally conceived, in the scheme of Joint Consultative Machinery for Kendriya Vidyalaya Sangathan and its Rules and Regulations;

(b) what are the norms and bases for distribution of staff-side seats;

(c) whether there has been any demand for a change/rationalisation of original/existing distribution and norms; and

(d) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b) The details of distribution of 13 seats as originally conceived in the Scheme of J.C.M. for KVS and its Rules & Regulations are as under:—

(A) Representatives on the Official side.

- | | |
|-------------------------------|----------|
| 1. Finance Member, | — Member |
| Kendriya Vidyalaya Sangathan. | |

- | | |
|--|---------|
| 2. Two Members of the — | members |
| Board of Governors, • KVS (to be nominate by the Chairman, KVS). | |

- | | |
|-------------------------------|--------|
| 3. Commissioner, — | Member |
| Kendriya Vidyalaya Sangathan. | |

- | | |
|-----------------------|--------|
| 4. It. Commissioner — | Member |
| (Admn.), KVS | |

- | | |
|-----------------------|-----------|
| 5. Dy. Commissioner — | Member |
| (Admn.), KVS | Secretary |

(B) Representatives on the Staff side.

There shall not be more than 7 members on the staff side to be nominated by the Associations recognised for the purpose of representation on the staff council. The 7 seats may be distributed according to the numerical strength of members represented by these Associations in the following manner:—

1. Teachers' Association	-04
2. Non-Teaching Staff Association	-02
3. Hgrs. Staff Association	-01
<hr/>	
TOTAL:	07

(c) and (d) Yes, Sir. KVS have informed that whereas Rashtriya Kendriya Vidyalaya Adhyapak Sangh (Jagat) RKVAS(J) has demanded equal representation to all Service Associations, Kendriya Vidyalaya Sangathan Staff Association (KVSSA) has demanded distribution of seats on the basis of percentage of membership of equal representation to all recognised Associations. The change in the distribution of seats as demanded by RKVAS(J) and KVSSA is not acceptable to the other recognised Service Associations.

इलाहाबाद में खुसरोबाग मकबरे की स्थिति

553. श्री चुन्नी लाल चौधरी : क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :